

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: ANDHRA PRADESH STATE LEGAL SERVICE AUTHORITY – Request of Member Secretary, Andhra Pradesh State Legal Services Authority proposes to conduct 40 hours training on mediation to nominate untrained Judicial Officers from 06.01.2025 to 10.01.2025 - Orders Issued - Regarding.

READ: 1. Letter Roc.No.182-L1/APSLSA/LSW/2024, dated 23.12.2024 from the Member Secretary, Andhra Pradesh State legal services Authority.

ORDER ROC.NO.1001/2024-B.SPL. DATED:30.12.2024

Having considered the request of the Member Secretary, Andhra Pradesh State Legal Services Authority vide letter read above, the High Court made the following order:

The following Judicial Officers are nominated to participate in the 40 hours training programme on Mediation from 06.01.2025 to 10.01.2025.

Cluster Districts – Chittoor, Ananthapuramu, Kadapa and Kurnool
Place of Training : Tirupati, Chittoor District.

Sl. No.	Name of the Officer along with designation
1.	SRI B.SADHU BABU Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram
2.	MS. K. LALITHA LAKSHMI HARIKA I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, Hindupur
3.	SRI P.VENKTA HARISH I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, Dharmavaram
4.	MS. B.SWETHA Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Gooty, Ananthapuramu District.
5.	MS. D.PAVANI Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition and Excise Act-cum-III Additional Civil Judge (Junior Division), Ananthapuramu.
6.	SMT. K.KRISHNA VENI Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tadipatri, Ananthapuramu District.
7.	MS. G.MANJULA Principal Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Guntakal, Ananthapuramu District.

8.	Ms. MAYAKAM RAMYA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Rayadurg, Ananthapuramu District.
9.	SRI K.KRISHNAVAMSI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Punganur, Chittoor District.
10.	MS. P.VENNELA Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum-V Additional Civil Judge (Junior Division), Chittoor.
11.	SRI P.VARUN TEJA Additional Civil Judge (Junior Division), Kuppam, Chittoor District.
12.	SRI S.VISHNUVARMA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Nagari, Chittoor District.
13.	MS. JOREPALLI KRISHNA PRIYA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Srikalahasti, Chittoor District.
14.	Ms. M.ASHA PRIYA Judicial Magistrate of First Class, Special Mobile Court, Kadapa.
15.	SRI P.J.THEJA SAAI, Civil Judge (Junior Division), Railway Kodur, Kadapa District.
16.	SMT. T.MALLESWARI Principal Civil Judge (Senior Division), Kurnool.
17.	SMT. T.JYOTHSNA DEVI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kurnool
18.	MS. G.APARNA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool (notified as CID Court)
19.	MS. S.LAKSHMI KARRI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nandyal
20.	MS. P.HEMA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Yemmiganur.
21.	MS. M.KALYANI Court of Special Judicial magistrate of First Class (Mobile) Court for trial of cases under P.C.R. Act-III Additonal Civil Judge (Junior Division), Kurnool.
22.	SRI MODADUGULA LEELA SAI SUBHASH I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Adoni
23.	Ms. ATMAKURI VENKATA SAI SRIVALLI II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Adoni
24.	SRI MADHIRA ESWAR VENKATA PRASAD Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Allagadda
25.	Ms. KATTA HEMA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Alur

**Cluster Districts – East Godavari, Srikakluam, Visakhapatnam, Vizianagaram,
West Godavari**

Place of Training : Rajamahendravaram, East Godavari District.

Sl. No.	Name of the Officer along with designation
1.	SMT. N.REDDY PRASANNA VI Additional Civil Judge (Junior Division), Rajamahendravaram.
2.	SMT. K.HIMA BINDU Civil Judge (Junior Division), Razole, East Godavari District.
3.	SMT. V.LEELA SHYAM SUNDARI Principal Civil Judge (Junior Division), Kakinada
4.	MS. D.SREEDEVI III Additional Civil Judge (Junior Division), Kakinada
5.	SRI V.NAGESWAR RAO NAIK Additional Civil Judge (Junior Division), Ramachandrapuram.
6.	SMT. M.VIJAYA RAMESWARI Principal Civil Judge (Junior Division), Pithapuram
7.	MS. B.JASWANTHI YADAV Civil Judge (Junior Division), Kothapeta
8.	MS. VENKATA APARNA Additional Civil Judge (Junior Division), Pithapuram.
9.	SRI G.HARSHA VARDHAN Principal Civil Judge (Junior Division), Peddapuram
10.	MS. P.SAI SUDHA IV Additional Civil Judge (Junior Division), Rajamahendravaram.
11.	MS. VASUPALLI SAHITHI I Additional Civil Judge (Junior Division), Kakinada
12.	SRI MAJJI VAMSI KRISHNA Civil Judge (Junior Division), Anaparthi, East Godavari District.
13.	SRI M.ROHITH Additional Civil Judge (Junior Division), Narsipatnam, Visakhapatnam District.
14.	SRI M.ROHINI RAO Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District.
15.	SRI SHAIK SIKENDAR BASHA XI Additional District and Sessions Judge, Tadepalligudem, West Godavari District.
16.	SMT G.RAJESWARI V Additional District and Sessions Judge-cum- Special Court for trial of Offences against Women, Eluru.
17.	SMT. M.ANURADHA IX Additional District and Sessions Judge, Kovvur, West Godavari District.
18.	SRI MOHD. ABUTALIB PARVEEZ SHAIK Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
19.	Ms. RACHANA BANDI II Additional Civil Judge (Junior Division) (Juvenile Court), Eluru, West Godavari District.

20.	SMT. E.ANNAMANI II Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.
21.	MS. SRI RAJARAJESWARI TEJASWI KALAHASTI Judicial Magistrate of First Class (Junior Division), Jangareddigudem
22.	SRI T.ANJANI S.S.RAMA ADITYA RISHIK, Civil Judge (Junior Division), Bhimadole, West Godavari District.
23.	SMT. P. VSN LAKSHMI LAVANYA Additional Civil Judge (Junior Division), Palaokole, West Godavari District.
24.	SMT. K.SPANDANA Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act at Eluru-cum- IV Additional Civil Judge's Court (Junior Division), Eluru, West Godavari District.

Cluster Districts - Krishna
Place of Training : Vijayawada, Krishna District

Sl. No.	Name of the Officer along with designation
1.	SRI CHINNAMSETTY RAJU I Additional District and Sessions Judge, Machilipatnam
2.	SRI P.BHASKAR RAO XII Additional District and Sessions Judge-cum-VI Additional MSJ., Vijayawada.
3.	SRI L.SRIDHAR Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada.
4.	SMT. VELPULA BHAVANI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Vijayawada.
5.	SRI P.RAJA RAM Judge, Mahila Court-cum-V Additional District and Sessions Judge, Vijayawada
6.	SMT. K.JAYA LAKSHMI Additional Chief Judicial Magistrate-cum-Civil Judge (Senior Division)'s Court, Gannavaram
7.	SRI K.P.SAI RAM VI Additional Civil Judge (Senior Division), Vijayawada
8.	SRI CH. L.SRINIVASA RAO VII Additional Civil Judge (Senior Division), Vijayawada
9.	SRI U.RAM MOHAN IV Additional Chief Judicial Magistrate-cum-Additional Mahila Court, Vijayawada
10.	SRI P.TIRUMALA RAO III Additional Chief Judicial Magistrate, (for trial of cases for Labour Laws and Factories Act), Vijayawada
11.	SRI S.VASUDEV Principal Civil Judge (Senior Division), Gudivada

12.	SMT. M.SIVA PARVATHI II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Nuzvid
13.	MS. MYLABATHULA DEVESTA DEEPIKA II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Machilipatnam.
14.	SRI SYED ZIAUDDIN I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate, Vijayawada
15.	SRI K.MOTHILAL Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tiruvur
16.	SRI M.SIVA KIRAN Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kaikalur.
17.	MS. MADDIOBOYANA SAILAJA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Mylavaram
18.	SRI REYAZ SHAIK Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class-cum-XII Additional Judicial Magistrate, Nandigama.
19.	SRI KANTIPUDI SRIHARI Civil Judge (Junior Division)-cum-X Additional Judicial Magistrate, Vijayawada at Vuyyuru.
20.	SRI G.LENIN BABU VI Additional Judicial Magistrate for trial of cases under MV Act (Mobile Court)-cum- VI Additional Civil Judge (Junior Division), Vijayawada.
21.	SRI BULLI APPARAO AYITHE II Additional Civil Judge (Junior Division), Vijayawada
22.	Ms. ATLURI SINDHURA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tiruvur
23.	SRI R.VENKATESWARA SARMA VII Additional Judicial Magistrate for Railways-cum-VII Additional Civil Judge (Junior Division), Vijayawada.
24.	KUM. L.ANNAPURNA SRI V Additional Civil Judge (Junior Division)-cum-V Additional Judicial Magistrate, Vijayawada.

Cluster Districts – Guntur, Nellore, Prakasam
Place of Training : Guntur

Sl. No.	Name of the Officer along with designation
1.	SRI D.TIRUMALA RAO Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur
2.	SMT. V.A.L.SATYAVATHI I Additional District and Sessions Judge, Guntur

3.	SRI D.SRINIVASULU XI Additional District and Sessions Judge, Guntur at Tenali
4.	DR. YEEDU SRINIVASA RAO Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
5.	SMT. M.INDIRA PRIYA DARSHINI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Tenali, Guntur District.
6.	SRI SHAIK ABDUL SHARIFF Additional Civil Judge (Senior Division), Tenali, Guntur District.
7.	SRI P.RAJA SEKHAR II Additional Civil Judge (Junior Division), Tenali, Guntur District.
8.	MS. P.ALEKYA Additional Civil Judge (Junior Division), Gurazala, Guntur District.
9.	SRI P.PRASANTH Additional Civil Judge (Junior Division), Macherla.
10.	MS. K.SRUTA VINDA VI Additional Civil Judge (Junior Division), Guntur (notified as CID Court)
11.	SMT. P.RAMA DEVI Special Judicial Magistrate of First Class for Railways, Guntur
12.	Ms. MORAMPUDI MAHATHI Civil Judge (Junior Division), Vinukonda
13.	MS. PAKALAPATI PRIYADARSINI I Additional Civil Judge (Junior Division), Sattenapalle
14.	MS. RENUKA LATHA GEDDAM Additional Civil Judge (Junior Division), Bapatla
15.	Dr. C.YAMINI Principal District and Sessions Judge, Nellore.
16.	MS. S.SHIVA NAMRATHA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kovur.
17.	MS. B.AKILA III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Nellore.
18.	MS. P.SAMYUKTHA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Naidupet
19.	MS. J.KATYAINI Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kovur.
20.	MS. SUDARSHI ANUSHA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Sullurpet
21.	SMT A.BHARATI Principal District and Sessions Judge, Prakasam at Ongole.
22.	SRI D.RAMULU III Additional District and Sessions Judge (Fast Track Court) Prakasam at Ongole.

23.	SMT. V.SRI PRATHYUSHA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Podili.
24.	Ms. K.NIKITHA Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Darsi.
25.	MS. V.SILPA III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Ongole.
26.	SRI M.BALAJI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Markapur

The Unit Heads are requested to make necessary incharge arrangements during the period of absence of the above said officers and intimate the same to the High Court for the record purpose

The Venue and details of training will be intimated later by the Member Secretary, Andhra Pradesh State Legal Services Authority.


REGISTRAR (VIGILANCE)

To

1. The Officers Concerned.
2. The Registrar General and all the Registrars, High Court of Andhra Pradesh, Amaravati.
3. The Registrar (IT-cum-CPC) with a request to upload the same in AP High Court website.
4. **The Principal District Judges,**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Y.S.R Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
5. The Director, A.P.Judicial Academy, Mangalagiri, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.